NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 92/ND/2009

RT CP NO.203/Chd/Hry/2017

Ramesh Kumar Gupta & Ors.

...Petitioners

Versus

Otto International Pvt.Ltd.& Ors.

...Respondents

Present::

Mr. Vishal Gupta, Advocate for Petitioners.

None for Respondent.

Learned Counsel for Petitioners filed two Power of Attorneys

for all the petitioners except Petitioiner No.3 who has died as observed in

the previous order and seeks time to argue as there is a likelihood of

settlement between the parties.

List the matter for arguments on 22.01.2018. The matter,

however, be taken up on the administrative side in view of the office

report.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

November 28, 2017